

(3) (i) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1970-71.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1995/72.]

ANNUAL REPORT ON WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF CENTRAL GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government for the year 1970-71. [Placed in Library. See No. LT-1996/72].

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1972, published in Notification No. G.S.R. 266 (E) in Gazette of India dated the 29th April, 1972.
- (2) The Fifth Amendment of 1972 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 267 (E) in Gazette of India dated the 29th April, 1972.
- (3) The Indian Forest Service (Pay) Second Amendment Rules, 1972, published in Notification No. G.S.R. 493 in Gazette of India dated the 29th April 1972.

[Placed in Library. See No. LT-1997/72.]

12.20 hrs.

TAXATION LAWS (AMENDMENT) BILL

(i) REPORT OF SELECT COMMITTEE

SHRI BHAGWAT JHA AZAD (Bhagalpur) I beg to present the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958.

(ii) EVIDENCE

SHRI BHAGWAT JHA AZAD : I beg to lay on the Table a copy of the evidence given before the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958.

12.21 hrs.

STATEMENT RE. RECENT DEVELOPMENTS IN VIETNAM

MR. SPEAKER: Sardar Swaran Singh to make a statement.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Will you allow questions or clarifications on this?

SHRI S. M. BANERJEE (Kanpur): We had given notices of adjournment motion and calling-attention, both, on the Vietnam situation.

MR. SPEAKER : You had asked me specially to convey it to them to come out with a statement.

SHRI S. M. BANERJEE : Now that the Minister is making a statement, we feel that we should have a discussion on this. We want to adopt a resolution in the House condemning this attitude of the US Government.

SHRI A. K. GOPALAN (Palghat) : We want some discussion on this.